

**Ban on production of Bordered Dhooties and Coloured Sarees by Mills**

3534. SHRI M. M. JOSEPH:  
SHRI C. H. MOHAMMAD  
KOYA:

Will the Minister of COMMERCE be pleased to state:

(a) whether Government propose to impose any ban on the production of bordered dhooties and coloured sarees by Mills and also to reserve the items such as turkish towels, sports shirting etc., for production by the Handloom Sector as urged by the State Government of Kerala; and

(b) if so, the broad outlines of the proposal?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) and (b). The reservations made in form of the handloom and powerloom sectors in regard to the lines of production will be reviewed shortly in the context of the proposals for formulation of the development plans for the two industries during the 5th Five Year Plan.

**Overtime Allowance paid to Central Government Employees**

3535. SHRI NAWAL KISHORE SHARMA: Will the Minister of FINANCE be pleased to state:

(a) the total amount of overtime allowance paid to the Central Government Employees during the last three years, in various Departments, Department-wise;

(b) whether this increase in overtime allowance is due to insufficient number of employees to cope with the work, or whether it is because of go-slow policy of the employees or decrease in efficiency;

(c) if so, the reasons for not recruiting new employees; and

(d) the steps proposed to be taken by Government to remedy the situation?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) A statement giving the required information in respect of Secretariat offices for the years 1971-72 and 1972-73, which is readily available, is placed on the Table of the House. [*Placed in Library. See No. LT-5422/73*]. The information for 1970-71 is being collected and will be placed on the Table of the House as soon as possible.

(b) to (d). The increase is due to a variety of reasons. As a result of the economy measures taken by Government to contain non-productive expenditure as also due to delay in filling up vacant posts, it is possible that shortages of staff in some areas may have occurred thereby contributing to overtime expenditure on occasions when urgent work has got to be done. In some establishments the increase in overtime bill may be on account of the nature of their activities. The entire question is however being reviewed in the light of the Third Pay Commission's recommendations.

**Arrears of Income-tax outstanding against Industrialists in Rajasthan**

3536. SHRI NAWAL KISHORE SHARMA: Will the Minister of FINANCE be pleased to state:

(a) the amount of Income-tax arrears to be recovered from the industrialists in Rajasthan;

(b) the reasons for not recovering the arrears of Income-tax from these industrialists and the time by which it will be recovered;

(c) the names of the officials responsible for the delay in recovering the Income-tax arrears from these persons; and

(d) the action taken or proposed to be taken against the defaulting officials?